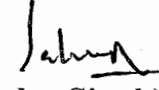


HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

CORRIGENDUM

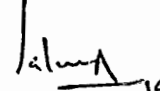
Please read **Mr. Moti Sharma** instead of Mr. Moti Kumar as mentioned in the Hon'ble High Court of Jammu and Kashmir Notification No.1034 dated 24.10.2018.


(S. Jatinder Singh) 19/12/18
Assistant Registrar (L.P)

No. 47794-99/18 Dated 19-12-18

Copy forwarded to the:-

1. Principal District & Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi
3. Manager, Government Press, Jammu for publication in the next issue of Government Gazette
4. President Bar Association, J&K High Court, Jammu.
- ✓ 5. In charge N.I.C. High Court of J&K Jammu for uploading on the website
6. Mr. Moti Sharma S/O Ashok Kumar R/O V.P.O Gharota, tehsil Bhalwal, District, Jammu. for information.


Assistant Registrar (L.P)